

FORM

ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income/Fringe Benefits in Form (SARAL-II (ITR-1), ITR-2, ITR-3, ITR-4, ITR-5, ITR-6 transmitted electronically without digital signature]
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year

2010-11

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name SARFRAZ AHAMAD		PAN ACAPA2549J	
	Flat/Door/Block No N.A.	Name Of Premises/Building/Village BORO		Form No. which has been electronically transmitted (fill the code) ITR-2
	Road/Street/Post Office PACHAMBA	Area/Locality PACHAMBA		
	Town/City/District GIRIDIH	State JHARKHAND	Pin 815301	Status (fill the code) INDL
	Designation of AO (Ward / Circle) ITO III (3)		Original or Revised Original	
	E-filing Acknowledgement Number 200399800220311		Date(DD/MM/YYYY) 22-03-2011	
	COMPUTATION OF INCOME AND TAX THEREON			
	1	Gross total income	1	263883
	2	Deductions under Chapter-VI-A	2	0
	3	Total Income	3	263883
a	Current Year loss, if any	3a	0	
4	Net tax payable	4	10700	
5	Interest payable	5	452	
6	Total tax and interest payable	6	11152	
7	Taxes Paid			
a	Advance Tax	7a	10000	
b	TDS	7b	0	
c	TCS	7c	0	
d	Self Assessment Tax	7d	1152	
e	Total Taxes Paid (7a+7b+7c +7d)			
8	Tax Payable (6-7d)	7e	11152	
9	Refund (7e-6)	8	0	
		9	0	

VERIFICATION

I, SARFRAZ AHAMAD, son/ daughter of MOINUDDIN AHAMAD, holding permanent account number ACAPA2549J solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income/ fringe benefits and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income and fringe benefits chargeable to income-tax for the previous year relevant to the assessment year 2010-11. I further declare that I am making this return in my capacity as and I am also competent to make this return and verify it.

Sign here

Date 22-03-2011

Place GIRIDIH

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

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Receipt No

Date

Seal and signature of receiving official



ACAPA2549J2200399800220311E88471E2EBCAAE59394B5E4CDA62FB4B4200E8FD

Please furnish Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bangalore - 560100, Karnataka", by ORDINARY POST or SPEED POST, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The receipt of this ITR-V at ITD-CPC will be sent to you at this e-mail address VOCATERKSINHA@GMAIL.COM